

DIVISION BENCH
COURT - II

P-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/82(KB)2019
IA(I.B.C)/895(KB)2024,
IA(IBC)(PLAN)/8(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS KOHINOOR STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Shweta Dubey, Adv.] For the Applicants in IA(I.B.C)/895(KB)2024
Ms. Ishita Srivastava, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent No.3
Mr. Rahul Auddy, Adv.]
Mr. Aditya Gooptu, Adv.]

Mr. Akash Sharma, Adv.] For the JVBNL

ORDER

1. Learned Counsel for the Applicants present. Learned Senior Counsel for the Respondent No.3 present. Learned Counsel for the JVBNL present.
2. Matter stands adjourned to **19th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**